SECTION XII

FOOTWEAR, HEADGEAR, UMBRELLAS, SUN UMBRELLAS, WALKING- STICKS, SEAT-STICKS, WHIPS, RIDING-CROPS AND PARTS THEREOF; PREPARED FEATHERS AND ARTICLES MADE THEREWITH; ARTIFICIAL FLOWERS; ARTICLES OF HUMAN HAIR

CHAPTER 64

Footwear, gaiters and the like; parts of such articles

Notes:

- 1. This Chapter does not cover:
- (a) disposable foot or shoe coverings of flimsy material (for example, paper, sheeting of plastics) without applied soles. These products are classified according to their constituent material;
- (b) footwear of textile material, without an outer sole glued, sewn or otherwise affixed or applied to the upper (Section XI);
 - (c) worn footwear of heading 6309;
 - (d) articles of asbestos (heading 6812);
 - (e) orthopaedic footwear or other orthopaedic appliances, or parts thereof (heading 9021); or
- (f) toy footwear or skating boots with ice or roller skates attached; shin-guards or similar protective sportswear (Chapter 95).
- 2. For the purposes of heading 6406, the term "parts" does not include pegs, protectors, eyelets, hooks, buckles, ornaments, braid, laces, pompons or other trimmings (which are to be classified in their appropriate headings) or buttons or other goods of heading 9606.
 - 3. For the purposes of this Chapter:
 - (a) the terms "rubber" and "plastics" include woven fabrics or other textile products with an external layer of rubber or plastics being visible to the naked eye; for the purpose of this provision, no account should be taken of any resulting change of colour; and
 - (b) the term "leather" refers to the goods of headings 4107 and 4112 to 4114.
 - 4. Subject to Note 3 to this Chapter:
 - (a) the material of the upper shall be taken to be the constituent material having the greatest external surface area, no account being taken of accessories of reinforcements such as ankle patches, edging, ornamentation, buckles, tabs, eyelet stays or similar attachments;
 - (b) the constituent material of the outer sole shall be taken to be the material having the greatest surface area in contact with the ground, no account being taken of accessories or reinforcements such as spikes, bars, nails, protectors or similar attachments.

SUB-HEADING NOTE:

For the purposes of sub-headings 6402 12, 6402 19, 6403 12, 6403 19 and 6404 11, the expression "sports footwear" applies only to:

- (a) footwear which is designed for a sporting activity and has, or has provision for the attachment of, spikes, springs, stops, clips, bars or the like;
- (b) skating boots, ski-boots and cross-country ski footwear, snowboard boots, wrestling boots, boxing boots and cycling shoes.

Tariff Item	Description of goods		Unit	Rate of duty	
				Standard	Prefer ential Areas
(1)		(2)	(3)	(4)	(5)
6401		WATERPROOF FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER OR OF PLASTICS, THE UPPERS OF WHICH ARE NEITHER FIXED TO THE SOLE NOR ASSEMBLED BY STITCHING, RIVETING, NAILING, SCREWING, PLUGGING OR SIMILAR PROCESSES			
6401 10	-	Footwear incorporating a protective metal toe-cap:			
6401 10 10		Of rubber	pa	20%	_
6401 10 90		Other	pa	20%	_
	_	Other footwear:	1		
6401 92		Covering the ankle but not covering the knee:			
6401 92 10		Of rubber	pa	20%	_
6401 92 90		Other	pa	20%	_
6401 99		Other:	ρ	20,0	
6401 99 10		Of rubber	pa	20%	_
6401 99 90		Other	pa	20%	-
6402		OTHER FOOTWEAR WITH OUTER SOLES AND			
		UPPERS OF RUBBER OR PLASTICS			
	-	Sports footwear:			
6402 12		Ski-boots, cross-country ski footwear and snowboard boots:			
6402 12 10		Of rubber	pa	20%	-
6402 12 90		Other	pa	20%	-
6402 19		Other:			
6402 19 10		Of rubber	pa	20%	-
6402 19 90		Other	pa	20%	-
6402 20	-	Footwear with upper straps or thongs assembled to the sole by means of plugs:			
6402 20 10		Of rubber	pa	20%	_
6402 20 90		Other	pa	20%	_
	_	Other footwear :	•		
6402 91		Covering the ankle:			
6402 91 10		Of rubber	pa	20%	_
6402 91 90		Other	pa	20%	_
		Other:			
6402 99					
6402 99 6402 99 10		Of rubber	pa	20%	_

(1)		(2)	(3)	(4)	(5)
6403		FOOTWEAR WITH OUTER SOLES OF RUBBER,			<u> </u>
		PLASTICS, LEATHER OR COMPOSITION			
		LEATHER AND UPPERS OF LEATHER			
	-	Sports footwear:			
6403 12 00		Ski-boots, cross-country ski footwear and	pa	20%	-
		snowboard boots			
6403 19		Other:			
6403 19 10		With outer soles of leather	pa	20%	-
6403 19 20		With outer soles of rubber	pa	20%	-
6403 19 90		Other	pa	20%	-
6403 20	-	Footwear with outer soles of leather, and			
		uppers which consist of leather straps			
		across the instep and around the big toe:			
		All leather, closed toe:			
6403 20 11		For men	pa	20%	-
6403 20 12		For women	pa	20%	-
6403 20 13		For children	pa	20%	-
6403 20 19		Other	pa	20%	-
		All leather, open toe:			
6403 20 21		For men	pa	20%	-
6403 20 22		For women	pa	20%	-
6403 20 23		For children	pa	20%	-
6403 20 29		Others	pa	20%	-
6403 20 30		Of leather soles with embroidered uppers	pa	20%	-
6403 20 40		Kolapuri chappals and similar footwear	pa	20%	-
6403 20 90		Other	pa	20%	-
6403 40 00	-	Other footwear, incorporating a protective			
		metal toe-cap	pa	20%	-
	-	Other footwear, with outer soles of leather:			
6403 51		Covering the ankle:			
		All leather shoes:			
6403 51 11		For men	pa	20%	-
6403 51 12		For women	pa	20%	-
6403 51 13		For children	pa	20%	-
6403 51 19		Other	pa	20%	-
6403 51 90		Other	pa	20%	-
6403 59		Other:			
6403 59 10		For men	pa	20%	-
6403 59 20		For women	pa	20%	-
6403 59 30		For children	pa	20%	-
6403 59 90		Other	pa	20%	-
	-	Other footwear:			
6403 91		Covering the ankle:			
6403 91 10		Leather boots and other footwear with	pa	20%	-

(1)	(2)	(3)	(4)	(5)
	rubber sole			
6403 91 20	Leather footwear with plastic and synthetic sole	pa	20%	_
6403 91 90	Other	pa	20%	_
6403 99	Other:	1		
6403 99 10	Leather sandals with rubber sole	pa	20%	_
6403 99 20	Leather sandals with plastic or synthetic sole	pa	20%	_
6403 99 90	Other	pa	20%	-
6404	FOOTWEAR WITH OUTER SOLES OF RUBBER, PLASTIC	cs,		
	LEATHER OR COMPOSITION LEATHER AND UPPERS OF TEXTILE MATERIALS			
	- Footwear with outer soles of rubber or plastics:			
6404 11	Sports footwear; tennis shoes, basketball shoes,			
	gym shoes, training shoes and the like:			
6404 11 10	Of rubber sole with canvas upper	pa	20%	_
6404 11 20	Of rubber sole with leather cloth uppers	pa	20%	_
6404 11 90	Other	pa	20%	_
6404 19	Other:	1		
6404 19 10	Of rubber sole with canvas upper	pa	20%	_
6404 19 20	Of rubber sole with leather cloth uppers	pa	20%	_
6404 19 90	Other	pa	20%	_
6404 20 00	- Footwear with outer soles of leather or	pa	20%	_
	composition leather	1		
6405	Other footwear			
6405 10 00	- With uppers of leather or composition leather	pa	20%	-
6405 20 00	 With uppers of textile materials 	pa	20%	-
6405 90 00	- Other	pa	20%	-
6406	PARTS OF FOOTWEAR (INCLUDING UPPERS			
	WHETHER OR NOT ATTACHED TO SOLES OTHER			
	THAN OUTER SOLES); REMOVABLE IN-SOLES, HEEL			
	CUSHIONS AND SIMILAR ARTICLES; GAITERS,			
	LEGGINGS AND SIMILAR ARTICLES, AND PARTS			
	THEREOF			
6406 10	- Uppers and parts thereof, other			
	than stiffeners :			
6406 10 10	Embroidered uppers of textile materials	kg.	15%	-
6406 10 20	Leather uppers (prepared)	kg.	15%	-
6406 10 30	Goat lining	kg.	15%	-
6406 10 40	Sheep lining	kg.	15%	-
6406 10 90	Other	kg.	15%	-
6406 20 00	- Outer soles and heels, of rubber or plastics	kg.	15%	-
6406 90	- Other:	_		
6406 90 10	Of wood	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
6406 90 20	Leather parts other than soles and prepared uppers	kg.	15%	_
6406 90 30	Leather soles	kg.	15%	-
6406 90 40	Gaiters, leggings and similar articles	kg.	15%	-
6406 90 50	Parts of gaiters, leggings and similar articles	kg.	15%	-
6406 90 90	Other	kg.	15%	-